

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2899  
(To be answered on the 12<sup>th</sup> December 2024)**

**DEVELOPMENT OF AVIATION SECTOR**

**2899. SHRI S JAGATHRATCHAKAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is true that India may need to rely on other nations to meet its growing civil aviation needs if proactive measures aren't taken; and  
(b) if so, the details of the steps taken/proposed to be taken by the Government to support the aviation sector?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b) The Government has taken several proactive measures to boost the Indian civil aviation sector which include:**

- i. The National Civil Aviation Policy, 2016 seeks to provide a conducive ecosystem for overall growth of the Indian aviation sector in a harmonised manner that includes growth of all its sub-sectors.**
- ii. The Government had announced a set of policy provisions for broad-based development of aircraft MRO in India. There are many incentives /rebates like Exempted Customs Duty, Simplified clearance processing, land allotment etc. that have been provided under the NCAP-2016 for development of MRO sector in India. The Government announced new MRO guidelines on September 1, 2021, with a promise to provide land allotments for MROs in Airports Authority of India-operated airports.**
- iii. Government has reduced the taxes (IGST) on imports of aircraft components and aircraft engine parts to 5% from the earlier rates which were from 5% to 28%. Also, the period for export of goods imported for repairs has been extended from six months to one year and the time-limit for re-import of goods for repairs under warranty has been extended from three to five years.**
- iv. Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 new Greenfield Airports. Out of these, 12 Greenfield airports viz.**

**Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa, Shivamogga and Hirasar (Rajkot) have been operationalised.**

**v. Central Government has notified the Drone Rules, 2021 on 25th August, 2021 with subsequent amendments made from time to time**

**vi. In order to augment the supply of trained pilots in the country, the Airports Authority of India (AAI) has brought out a liberalised Flying Training Organisation (FTO) policy whereby the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalised.**

**vii. A conducive aircraft leasing and financing environment has been enabled through Budget incentives for India's lone International Financial Services Centre (IFSC) in GIFT CITY.**

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